

FORM-A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations , 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SAI LAKSHAY PRINTS PRIVATE LIMITED

1	NAME OF THE CORPORATE PERSON	SAI LAKSHAY PRINTS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	01 st December, 1999 (01.12.1999)
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANIES, CHANDIGARH
4	CORPORATE IDENTITY NUMBER/LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U23122PB1999PTC023122
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	BATALA ROAD, AMRITSAR
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	30 th MARCH, 2024
7	NEME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME: RAJESH DHAWAN ADDRESS: 88. AKASH AVENUE, FATEHGARH CHURIAN ROAD, AMRITSAR. EMAIL:rdshivam@yahoo.co.uk MOBILE:9814049497 REGISTRATION NO: IBBI/IPA-001/IP-P00952/2017-2018/11572
8	LAST DATE FOR SUBMISSION OF CLAIMS	28 th APRIL, 2024

Notice is hereby given that the Sai Lakshay Prints Private Limited has commenced Voluntary Liquidation on 30th March, 2024

The stakeholders of Sai Lakshay Prints Private Limited are hereby called upon to submit a proof of their claims, on or before 28th April, 2024, to the Liquidator at the address mentioned against item 7.

The Financial Creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of Claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date:30/03/2024
Place: Amritsar


(Rajesh Dhawan)
(Liquidator)